

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 1577
TO BE ANSWERED ON 09.03.2017

Safe Drinking Water in Public Places

1577. SHRI P.K. BIJU:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether it was envisaged under National Rural Drinking Water Programme that safe drinking water shall be provided at all public places in each Panchayat;
- (b) if so, the details thereof; and
- (c) the number of Panchayats in the State of Kerala that have been provided with the facility of safe drinking water at public places under the programme and the other measures taken/being taken to achieve the target by 2017?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (b) Yes Madam. As per National Rural Drinking Water Programme (NRDWP) guideline, drinking water is to be provided to all public places (in rural area) including school, anganwadi, public building, community halls, markets, temples, cremation ground etc and the needs of floating population are to be addressed by installing street taps.

(c) As reported by State Government of Kerala, the number of Panchayats in the State of Kerala that have been provided with the facility of safe drinking water at public places under NRDWP is 383. Further, 31 Schemes under NRDWP benefitting 484 habitations in 54 Panchayats partially are targeted in 2016-17.